

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1454

ANSWERED ON:04.03.2015

REHABILITATION OF SLUM DWELLERS ON GOVERNMENT LAND

Jardosh Smt. Darshana Vikram;Roy Prof. Saugata

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government has any plans to rehabilitate slum dwellers living along railway tracks and other Government lands in major cities all across the country;
- (b) if so, the details of the steps taken/ proposed to be taken by the Government in this regard;
- (c) whether local bodies have been assigned responsibilities in the process; and
- (d) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

(a) to (d): 'Land' and 'Colonization' being State subjects, it is upto the State Governments to frame policies to provide Low Cost Housing including rehabilitation of slum dwellers living along railway tracks and other Government lands. Government of India provides assistances to State/UTs under its scheme.

Ministry had requested all State Governments and Central Government land owning Ministries/ Departments for rehabilitation of slums on their land with Central assistance under its existing scheme.

Ministry is in the process of launching a new mission "Housing for All" to assist State Governments in providing Houses to urban poor including slum dwellers. Decision regarding assigning the responsibilities to urban local bodies is in the domain of State Government.